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CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCHKOLKATA

OA. 350/1059/2020

DATE OF ORDER : 24.03.2021

Present : Hon'ble Ms. Bidisha Banerjee, Judicial Member

BACHCHU RAM SOREN
VS
M/ DEFENCE



For the Applicant : MR. P.C.DAS WITH MS T. MAITY
For the Respondents : MR. S. PAUL

ORDER (Oral)

Learned counsel for applicant Mr. P.C. Das submits that the applicant is not willing to pursue this matter and he produced a letter dated 24.02.2021 written by the applicant of this O.A. whereby he has made a request to his counsel to withdraw the O.A. The same is taken on record.

Accordingly, the O.A. is dismissed as withdrawn.


(Bidisha Banerjee)
Member (J)

mks